

कार्यालय जिलाधिकारी, गौतमबुद्धनगर

पत्रांक 1206 /NGT-67/23

दिनांक : 29/12/23

To,

The Registrar,
The National Green Tribunal,
Principal Bench,
New Delhi
E-mail- judicial-ngt@gov.in

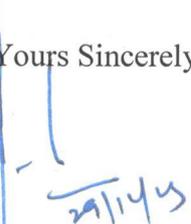
Sub: Reply/response of District Megistrate, Gautam Buddh Nagar in compliance of the order dated 08.11.2023 passed by Hon'ble National Green Tribunal, New Dellhi in Original Application No. 465 of 2023 Ashish Sharma Versus State of U.P.

Sir,

Please refer to the order passed by Hon'ble National Green Tribunal on dated 08.11.2023 in Original Application No. 465 of 2023 Ashish Sharma Versus State of U.P., as per said order, it is directed to file response from State of Uttar Pradesh through District Magistrate, Ghaziabad in said matter. It is respectfully submitted that the matter pertains to District- Gautambuddh Nagar, Accordingly, reply/response on behalf of State of U.P. is annexed herewith and forwarded to you with the request that the same may be placed before the Hon'ble Tribunal.

Enclosure- As above

Yours Sincerely


(Manish Kumar Verma)
District Megistrate
Gautam Buddh Nagar

Joint inspection report of Project M/s 14th Avenue, Gaur City-2, Greater Noida West, Gautambuddh Nagar in compliance of Hon'ble Tribunal's orders dated 08.11.2023,

Joint inspection of Project M/s 14th Avenue, Gaur City-2, Greater Noida West, Gautambuddh Nagar was carried out on dated 29.12.2023 by undersigned in the presence of Mr Akshat, GM of project proponent.

Main observations of the Joint Committee:

- i. In reference to the report submitted by the Joint Committee on dated 14.09.2023, Show cause has been issued to said project under section 5 of E.P. Act, 1986 by UPPCB vide letter no. dated 01.11.2023
- ii. Project proponent has submitted reply on dated 28.11.2023 regarding show cause issued by UPPCB. As per project reply, all shortcomings have been removed by project proponent.
- iii. In view of reply of project, site inspection was carried out on dated 29.12.2023. It was found that collection, segregation and disposal of municipal waste generated from project is being done properly by project. No leakage was found in ducting arrangement of organic waste composting room.
- iv. Bleaching powder/ anti odour chemicals is being applied to control foul smell in OWC section.
- v. No foul smell was observed due to handling and operation of OWC section in nearby area.
- vi. Logbook is being maintained regarding quantity of daily generation and disposal of MSW in project.
- vii. Photographs taken during joint committee inspection are enclosed as **Annexure-1**.

Report is being submitted for kind perusal and necessary action.


29.12.23

(Deo Kumar Gupta)
Regional Officer,
U.P. Pollution Control
Board, Greater Noida


29/12/2023

(Brijendra kumar kushwaha)
Manager-Health,
Greater Noida Industrial
Development Authority.



(Atul Kumar)
Additional Divisional Magistrate
(F/R),
Gautambuddh Nagar.

Annexure-1

Photographs taken during joint committee inspection are as given below:-

